(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	724602939	1	724602939	92.98	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	224	91827551	0	0	0.00	0	0	91827551	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	5	62988182	3	54621739	7.01	0	0	8366443	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	786884	1	98000	0.01	0	0	688884	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
Total		232	880205556	5	779322678	100.00	0	0	100882878	

Name of the Corporate Debtor: VYSALI PHARMACEUTICALS LTD; Date of Commencement of CIRP: 13-10-2023; List of Creditors as on: 09-01-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number: